

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 125

CA No. 211/2023

CP No.115/Chd/Pb/2023

IN THE MATTER OF:-

Ashok Goyal & Ors.

...Petitioner

Versus

Bassi Steels Pvt. Ltd. & Ors.

...Respondent

Under Section: 241 & 242,CA 2013 and R 11 NCLT 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Tanvi
10.05.2024

Sd/-
Court Officer